

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF MORAKHIA COPPER AND ALLOYS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Morakhia Copper And Alloys Private Limited
2.	Date of incorporation of corporate debtor	05 January 1990
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27101GJ1990PTC013215
5.	Address of the registered office and principal office (if any) of corporate debtor	12, 2nd Floor, Mardia Plaza, B Wing, Ellisbridge, C. G. Road, Ahmedabad, Gujarat, 380006 India
6.	Insolvency commencement date in respect of corporate debtor	19 February 2020 (copy of NCLT order received on 25 February 2020)
7.	Estimated date of closure of insolvency resolution process	24 August 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Jitender Kumar Jain IP Registration No. IBBI/IPA-002/IP-N00033/2016-17/10070
9.	Address and e-mail of the interim resolution professional, as registered with the Board	C/o ARCINDO Law, Advocates, Level 8, Vibgyor Towers, G Block, C-62, Bandra Kurla Complex, Mumbai 400 098, India E/ jit1.jain@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C/o ARCINDO Law, Advocates, Level 8, Vibgyor Towers, G Block, C-62, Bandra Kurla Complex, Mumbai 400 098, India E/ morakhia.ibc@gmail.com
11.	Last date for submission of claims	10 March 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://www.ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **Morakhia Copper And Alloys Private Limited** on 19 February 2020.



The creditors of **Morakhia Copper And Alloys Private Limited** are hereby called upon to submit their claims with proof on or before 10 March 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 26 February 2020
Place: Mumbai



Jitender Kumar Jain
IP Registration No. IBBI/IPA-002/IP-N00033/2016-17/10070

Jitender Kumar Jain
Advocate & Insolvency Professional
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